

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 718 of 2020

In the matter of:

Joseph Jayananda

...Appellant.

Versus

Navalmar (UK) Ltd. & Anr.

...Respondents.

Present:

**For Appellant: Mr. Sumesh Dhawan, Ms. Vatsala Kak and
Ms. Geetika Sharma, Advocates.**

**For Respondent: Mr. Sankar N. Swamy, Advocate for R-1.
Mr. Salim A. Inamdar, Advocate for R-2.**

**ORDER
(Virtual Mode)**

28.09.2020 The Respondent may file Reply-Affidavit within two weeks.

Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'For Admission (After Notice) Hearing' on **5th November, 2020.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**